

**SPECIAL BENCH**

**ITEM NO.1**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.24/ALD/2024**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |   |
|----------------------------|---|
| <b>NAME OF THE COMPANY</b> | <b>JAI PRAKASH SHARMA VS MANOJ<br/>KUMAR AGARWAL &amp; ANR.</b> |
| <b>UNDER SECTION</b>       | <b>241/ 242 OF COMPANIES ACT, 2013</b>                          |

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Vaibhav Agnihotri, PCS

*: For the Petitioner*

**ORDER**

Ld. Counsel representing the Petitioner is present physically.

- 1. This being a Special Bench, at the request of the learned authorized representative representing the petitioner, the matter is adjourned for further hearing on 25<sup>th</sup> July, 2024 before the Regular Bench.**

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*